



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 27.04.2026 & 28.04.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1861 of 2024 Part Heard	Anubhav Agarwal & Anr. Vs. Omkara Assets Reconstruction Pvt. Ltd., (acting as trustee of India Resurgence ARC Trust II) & Anr.	G. Aniruth Purusothaman	Sumant Batra Sarthak Bhandari Akshay Puri- R1 Saksham Thareja Ashish Verma
2.	Comp. App. (AT) (Ins) No. 1132 of 2025 & I.A. No. 4419 of 2025 Part Heard	Union Bank of India Vs. Narendra Kansal & Anr.	Asav Rajan	IP Sunil- R1
3.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	Amish Tandon	Kanak Jani- (RP in- person)

4.	Comp. App. (AT) (Ins) No. 202 of 2025 Part Heard	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors. With	Ishan R Chowdhury	Adhish Srivastava- R1 Harshit Khare Deepankar Paras- for RP Kunal Godhwani Kinjal Chadha- R3
5.	Comp. App. (AT) (Ins) No. 223 of 2025 Part Heard	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors. With	Avik Sarkar	Adhish Srivastava Prafful Saini Harshit Khare- R1 Arjun Maheshwari- R2
6.	Comp. App. (AT) (Ins) No. 431 of 2025 Part Heard	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors. With	Bhavya Khatreja	Adhish Srivastava
7.	Comp. App. (AT) (Ins) No. 1373 of 2024 Part Heard	Anshu Saraf Vs. State Bank of India & Anr. With	Ayan Rai	Sidhartha Sharma Arjun Asthana- R2
8.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	Kausik Chatterjee	Santosh Kumar Ray Rituparna Sanyal- for SBI
9.	I.A. No. 2481 & 2480 of 2026 in Comp. App. (AT) (Ins) No. 2330 & 2331 of 2024	Pragiti Construction, Through Proprietor Renu Verma Vs. Committee of Creditor Represented by Mahavir Medicare & Anr.	Rajat Srivastava	Saket Gogia Sheetal Maggon Gauri Pande Man Singh

By order of Hon'ble Chairperson
-Sd/-
Registrar